

HIGH COURT OF JUDICATURE AT PATNA

ORDER

Appointment Section

Dated, Patna the 19th May, 2023

The order of Suspension passed against Sri Sumit Kumar Singh, SDJM (Civil Judge, Junior Division), Samastipur issued under Court's Memo No. 9899 dated 13.02.2023, is hereby revoked with immediate effect.

By order of the Hon'ble Court

Sd/- R.P.Mishra

Registrar General

Memo No. _____/PF XIX-26-2023/A.D.(Apptt.)/ Dated, Patna the 19th May, 2023

Copy forwarded to the District and Sessions Judge, Samastipur for information with a request to serve a copy of this order upon Sri Sumit Kumar Singh, SDJM (Civil Judge, Junior Division), Samastipur immediately.

Sd/- R.P.Mishra

Registrar General

Memo No. 32695-32713 / Dated, Patna, the 19th May, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh-Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Under Secretary to the Government of Bihar, Finance Department, Personal Claim Fixation Cell '3' Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Vigilance Cell, Patna High Court, Patna / S.O. I/C Legal Cell, Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Selection & Appointment Cell, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.


Registrar General